# THE ORISSA



## **GAZETTE**

### EXTRAORDINARY

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No. 15

CUTTACK, SATURDAY, APRIL 22, 1944

### DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 20th April 1944

No. 7711-S.T.—The following notifications issued by the Government of India, in the Department of Civil Supplies are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 4th April 1944

No. 1/2(23)/44-C.G.(C.S.)—In exercise of the powers conferred upon me by sub-section (4) of section 7 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), I hereby specify the following additional articles for the purposes of the said section:—

1. Bicycle tyres and tubes, and

2. Electrical goods.

C. C. DESAI

Controller General of Civil Supplies

No. 1/2(24)/C.G.(C.S.)—In exercise of the powers conferred by clause (c) of sub-section (I) of section 3 of the Hoarding and Profiteering Provention Ordinance, 1943 (XXXV of 1913), the Central Government is pleased to fix as follows the maximum prices which may be charged by a doaler in respect of the brands of boot polishes specified below, in supersession of the Department of Industries and Civil Supplies notification No. F 22(56)-CS(C)/44, dated the 22nd January 1944.

selling prices per dozen including Maximum retail selling freight and other prices per charges up to retailer's destination. tin (Railway station) Rs. a. Rs. 0 9 Kiwi-(a) Large 6 (b) Small 6 0 0 9 0 (a) Large 2 3 n 3 6 (b) Small 6 0 0 (a) Large Cherry Blossom-2 3 (b) Small C. C. DESAI

Joint Secy, to the Goot, of India

Bombay, 4th April 1944

No. 1/2 (25)-44/C.G.(C.S.)—In exercise of the conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943) I call upon all dealers in boot polishes, wholesalers and retailers to exhibit a price-list at a prominent place in the shop showing clearly the retail selling prices as fixed by the Central Government under notification No. 1/2(24)-44/C.G.(C.S.), dated the 4th April 1944, subject to the following conditions :-

- (1) Prices shall be written legibly in English or the local language of the district; and
- (2) the price-list will be shown to any purchaser who makes enquiry about the correct selling prices.

#### Bombay, 3rd April 1944

No. 1/2(19)/44-C.G.(C.S.)—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), I hereby direct that the following amendments shall be made in this office notification No. 1/2(3)/44-C.G.-(C.S.), dated the 13th January 1944, namely :-

- (i) the word 'and' after condition (1) shall be deleted;
- (ii) the fullstop after condition (2) shall be substituted by a semi-colon;
- (iii) the word 'and 'shall be added after condition (2); and
  - (iv) the following shall be added as condition (3): —
- " (3) that producers shall allow discount in accordance with the usual trade practice prevailing immediately before the War to retail dealers who depend upon them for their stocks.

C. C. DESAI

Joint Secretary to the Government of In

Controller General of Civil Supplies

Bombay, 4th April 1944 No. 1/2(27)/44-C.G.(C.S.)—In exercise of the powers conferred by clause (c) of sub-section (I) of section (3) of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the maximum retail prices which may be charged by a dealer or producer in respect of the

electric bulbs specified in the schedule below: MAXIMUM SELLING PRICES

Maximum wholesale

Lamps			ELMI				OTHER PRODUCTS					
1				Imp	orted				Locally	produced	l	
Serial	Size	Туре	Calcutta		Elsewhere		Calcutta		Elsewhere		Anywhere	
No			Per doz.	Per piece	Per doz.	Per piece	Per doz.	Per piece	Per doz.	Per piece	Per doz.	Per piec
1	2	3	4	5	6	7	8	9	10	11	12	13
1 2 3 4 5 6 7 8 9 10 11 12	5 Watt 10 ,, 15 and 30 ,, 40 ,, 50 to 60 ,, 30 ,, 40 ,, 60 ,, 75 ,, 100 ,, 150 ,, 200 ,, 300 ,,	Vacuum Do Do Gas filled Do Do Do Do Do Do Do Do	15 0 16 3 18 3 19 5 24 3 27 5 48 11 73 5	1 4 1 6 1 10 2 0 2 4 4 1	25 6 28 11 51 2	1 5 1 7 1 10 1 11 2 2 6 4 4 4 6 6 6	12 4 13 4 13 4 15 12 19 12 22 0 38 8 58 4	1 5 1 10 1 13 3 3	12 14 13 15 15 4 16 9 20 12 23 2 40 7 61 3 84 4	1 1 1 1 3 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	27 0 25 8 24 0 25 8 27 0 30 0 27 0 30 0 27 0 30 0 27 0 30 0 10 36 0 10 10 10 10 10 10 10 10 10 10 10 10 10 1	2 2 2

Bombay, 4th April 1944
No. 1/2(28)/44-C.G.(C.S.)—In exercise of the powers conferred upon me by section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), I hereby direct all dealers in electric bulbs, to mark electric bulbs exposed or intended for sale with the sale prices, or where the marking is not feasible to exhibit on the premises a price-list showing correct controlled selling prices, as fixed by the Central Government, under notification No. 1/2(27)/44-C.G.(C.S.), dated the 4th April 1944, subject to the following conditions, within seven days of the publication of this Order in the Official Gazette.

1. Prices once marked shall not be raised except with the previous consent of the Controller General of Civil Supplies.

2. The prices shall be so marked as to comply with the

provisions of the Ordinance.

3. No sale will be refused if a purchaser is willing to purchase an article at the price marked, unless the dealer has good reasons to believe that the purchaser is wanting to purchase the article for sale.

4. The prices will be marked in blue black ink if the article is of Indian manufacture, and in red ink if the

article is of foreign manufacture.

5. This Order shall be displayed in a prominent place in the shop, preferably as near the seat of the Manager of the shop as possible.

6. Producer shall print the retail selling price on the carton in respect of all bulbs leaving their godowns on or after the 1st May 1944.

C. C. DESAI

Controller General of Civil Supplies

Bimbay, 3rd April 1944

No. 1/2(21)44-C.G.(C.S.)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), the Central Government is pleased to fix as follows the maximum prices which may be charged by a dealer in respect of certain make; of fountain pens, fountain pen nibs and inks specified below in supersession of the Department of Industries and Civil Supplies Notification No. F.-22,61)-C.S.(C)/44, dated the 20th January 1944 :-

	PART I					
Serial number	Description and make	Maximum reta selling price				
				Rs.	a.	p.
l.	Parker Maxima			63	0	<b>^</b> 0
2.	Parker Major			52	8	0
3.	Parker Junior		٠.	30	0	0
A.	Parker 51A Steel Clip			75	0	0
5.	Parker 51B Gold Filed			9.)	0	0
€.	Sheaffer's Statesman			60	0	0
7.	D). Life tim:			52	8	0
8.	Do. Lady Sheaffer		٠.	52	8	()
$\mathfrak{g}.$	Do. Admiral			30	0	0
10.	Do. Milady			30	e	()
11.	Do. Craftsman			21	0	0
12.	Do. Miss Universe		٠.	21	0	0
13.	Do. Junior		٠.	16	8	0
14.	Do. Premie: L'fe time			66	0	0
15.	Do. Wasp Chipper (Sle	nder)		11	11	Ŏ
16.	Do. Wasp Clipper (Sta	ındard	١	17	11	Ó
17.	Do. Valiant Superior (	) :ality		60	0	ő
18.	Do. Valiant Inferior Q	ality		54	6	0
10.	Do. Defender	•		30	ŏ	0
20.	Do. Commandant			24	Ű	0
21.	Waterman Visi Ink Large			35	0	ŏ
<u>42.</u>	Do. Do. Small			20-	0	Ŏ
23.	Do. Liver filling			15	0	Ü
24.	Do. 32 <sub>5</sub> B			19	ő	0
25	Evershar Alifetime Skyline			51	0	0
26.	Do. Adjustable Nib N	lo. 59	09	69	0	()
	Life time.		J.,	0 ,		U

_					-5
	Ser:	ial Description and make m ber	aximur selling	n rot I Pric	ai]
			Rs.	a.	10
	27.	Eversharp Adjustable Nib No. 5700 Life time.	45	0	p.   0
	28.	Do. Adjustable Nib No. 2300	21	0	
	29.	Do. Adjustable Nib No. 300	$\overline{12}$	ŏ	0;
	30.	Cheap U.S.A. Pens with Gold Nibs	4	ŏ	01
		(Small)	-	•	u;
	31.	Cheap U.S.A. Pens with Gold Nibs (Big)	6	11	0
	32.	Cheap U.S.A. Pens with Plated Nibs (Small)	. 2	1	0
	33.	Cheap U.S.A. Pens with Plated (Big)	2	15	0
	34.	Blackbird Standard	6	6	0
	35.	Swan Self-filler No. 200	15		0
	36.	Conway Stewart Small	8	ő	ŏ
	37.	Ditto Medium	15	ŏ	0
	38.		20	0	0
		Ditto Large		•	
	39.	Relief Pen Gold Nib Fountain Pen No. 1.	11	0	0
	40.	Relief Pen Gold Nib Fountain Pen	15	10	0
	41.	No. 2. Relief Pen Gold Nib Fountain Pen No. 3.	26	4	()
	42.	New Relief Ink Visible Model No. 7	28	0	0
	43.	Steel Relief Nib Fountain Pen	7	ŏ	ŏ
	44.	Relief Nib or Medium Tipped	9	6	0
	45.	Mentmora Golden Platignum	3	ŏ	Ö
	46.	Supreme		0	_
	47.	Diploma	10	_	0
	48.		12	0	0
	40.	All unspecified English Pens	1	4	0
			a shil	ııng	01
			lates glish		
					SU
	49	All unspecified American Pens	price		Λ
	IU.	in anspectica american rens	a doll	0	of
			lat		
			Ame		
			list		100
th	Note e pend	—In sets containing combined pen and pencil, ill should be calculated at 50 per cent of the present	the p	rice d de	l eri/c

n

A discount of 20 per cent on the above prices shall be allowed importers and wholesalers to all retailers. sald

PART II

	Fountain Pen	Nibs				ll be;
U. S. A. Plated	Wholesale		Rs. 24		р. 0	» oles:
	Rétail		a gro	8 8	0 -	1
					lusiv char	ges.
	70.5			_		-

#### PART III

Fountain Pen Inks (Retail Price) Name and size Maximum retail selling

		price							
			Rs.	Łl.	р.				
Quink and	2 oz.						bottle	1	
Scrip ]	4 07.						bottle	-	
Swan	2 oz.		-	()			bottle		
Waterman and	4 oz.		]	12	0	per	bottle		
Onoto						•		bo=	

Fountain Pen Inks (Wholesale Price)

25 per cent discount on the above prices plus free box delivery at buyer's station, or 33 1/3 per cent ex-godown delivery Ladian Ports

> C. C. DESAI Joint Secy. to the Gott. of Indices,

> > Price)

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